

## Annexure – 7

Name of the corporate debtor: Delhi Control Devices Pvt Ltd; Date of commencement of CIRP: 15.02.2019 (Date of revival: 05.07.2019); List of creditors as on:

## List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
No.	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1	Commercial Tax Department, Noida, UP	UP		17-12-2019	9,62,92,062	9,62,92,062	Gov dues	324820	Nil	No	Nil	Nil	-3,24,820				Demand as per Assessment order, however which may be come down upon submission of C form and adjustment of securiry/deposit of Rs. 3.25 lakh
<b>1</b>					<b>9,62,92,062</b>	<b>9,62,92,062</b>							<b>-3,24,820</b>	-	-		

Note : All claims shall be settled as per provision of Insolvency & Bankruptcy code (IBC). Admit amount is subject to modification upon producing/ finding substantive information/ documents/ evidence till approval of the plan. The Distribution of payment shall be as per provision of IBC upon approval of the plan and upon due diligenc of the claim documents/ produce origianl claim documents in due process to monitoring committee. The claimant can check their claim during office hours. Please submit your further documents to IRP/RP, if any discrepancies. The same shall be rectified in due course.

Date 15.11.2020  
Place Delhi

Ashok Kumar Gupta  
Resolution Professional of Delhi Control Devices Pvt. Ltd. -under CIRP  
IBBI/IPA-003/IP-N00010/2016-17/10072